

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH  
AT CHENNAI**

**OA No 13 OF 2021**

**IN THE MATTER OF:**

Tribunal on its own motion Suo Motu based on the News Item in Deccan Chronicle English Newspaper, Dt. 10.12.2020, "Kurnool shocked by quality of KMC Water

..... Applicant

Vs

1. **Union of India Rep. by its Secretary,**  
Ministry of Environment, Forest & Climate Change,  
Indira Paryavaran Bhavan, Jorbagh,  
New Delhi-110 003,  
Mail: secy-moef@nic.in Phone: 011 – 24695262 and 21 Others

.... Respondents

**REPORT FILED BY THE MUNICIPAL 17<sup>th</sup> RESPONDENT**

**DATE- 27.02.2024**



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD**

#26, S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: [reddymadhuri09@gmail.com](mailto:reddymadhuri09@gmail.com)

**ACTION TAKEN REPORT ON ORDERS OF THE HON'BLE NGT IN OA13/2021**  
**DT:26/10/2021**

**Respondent : Municipal Commissioner, Kurnool Municipal Corporation**

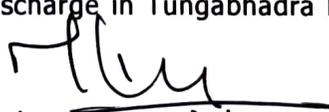
In response to the para no.11 of OA No.13/2021 dt: 26/10/2021, the following action is taken and submitted:

- a. It is submitted that, 14 numbers of outfall Drains are identified which are being let into Tungabhadra river and Kurnool Municipal Corporation is having 2 no's of Sewage Treatment plants (STP) on Tungabhadra river bank and 1 No of STP on Hundri bank to treat the Sewage before leading to the river and also currently 5 outfall drains are intercepted and diverted to the existing STP's for Treatment.
- b. Kurnool Municipal Corporation has provided Screeners at 5 outfall drains leading to river Tungabhadra, to arrest the floating material and organic matter.
- c. It is submitted that, about 45,200 households are contributing to waste water and leading to Tungabhadra River and 4400 of the households are provided with 6 No's of community toilets in the city, which are having septic tanks. The septage from the septic tanks with a frequency of desludging of about 3 years once is proposed to be tied up with existing STP's. This will be operational in 6 Months.
- d. The domestic Sewage from kitchens, Bathrooms are contributing to the waste water which is being let into the river Tungabhadra through open drains. The characteristics of raw sewage is tested and the BOD and COD are slightly higher than the permissible standards, for which the STP's are constructed and more number of STP's are also sanctioned. Further 2 plants (10MLD +2MLD) aggregating to 12 MLD are under construction with SBR technology under AMRUT Phase II and also Co-treatment for Faecal Sludge is sanctioned in both the STP's. During the monsoon period and KC canal running Period due to leakages the

  
+r Commissioner  
Kurnool Municipal Corporation  
KURNOOL.

sullage is diluted and also due to flow in the river, the Sewage water is getting further diluted and meeting the standards.

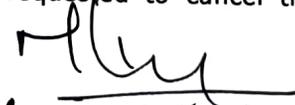
- e.** Further, Kurnool Municipal Corporation has renovated and restored 6 No's of Community Toilets along river Tungabhadra to avoid open defecation and thereby preventing the pollution of river Tungabhadra.
- f.** Kurnool Municipal Corporation has also issued instructions to the Hotels/ restaurants/ Hospitals/ Establishments etc., located on peripheral area of river Tungabhadra not to dispose/ discharge untreated Sewage and dumping of Solid Waste / Organic matter into nearby public drains or rivers and to handover to the Municipal garbage Collection vehicles. The mini STP's are insisted for the residential colonies there by preventing further pollution of river water.
- g.** Kurnool Municipal Corporation has conducted several awareness programs through sanitation and Environment staff of this department and also campaigns were conducted duly involving the public representatives regarding Solid Waste and Liquid Waste Management.
- h.** Further, at present 2 STP's of 0.80 MLD each on Tungabhadra river and one STP of 0.80 MLD on Hundri river are operational. Also 2STP's of 2 MLD and 10 MLD capacity on Hundri River are under construction stage by Public Health Department, Government of Andhra Pradesh, which will be completed by March 2024 and August 2024 respectively (photos Enclosed) and will be Commissioned in a month after Completion.
- i.** Further, the Government vide G.O.Ms.No.12 MA&UD (UBS) Dept., dt.20.01.2023 have accorded Administrative sanction for 239 Projects for Tranche-I under AMRUT 2.0 scheme and in which an amount of Rs.131.84 Cr has been earmarked for "Investigation, Survey, Design, Construction of Diversion structures, Conveyance system for Abatement of Sewerage Discharge in Tungabhadra River

  
Commissioner  
Kurnool Municipal Corporation  
KURNOOL.

& Sewerage Treatment Plants on SBR Technology with O&M for 5 years including DLP of 2 years in Kurnool Municipal Corporation with the following funding pattern.

S. No.	Central Assistance (GoI)	State fund (GoAP)	ULB Fund	15 <sup>th</sup> Funds	Total CAPEX	ULB Share OPEX	Total Project cost
1	41.2759	0.00	82.5641	0.00	123.84	8.00	131.84

- j.** Further, the Engineer-In-Chief, Public Health, Guntur has accorded technical sanction for the subject work for an amount of Rs.131.84 Cr. Vide ENC(PH).R.No.09/2023-24, dt.10.05.2023.
- k.** The tender documents were uploaded in public domain of JJP [www.judicialpreview.ap.gov.in](http://www.judicialpreview.ap.gov.in) from 11.07.2023 to 19.07.2023 for any objections / suggestions/queries as part of Judicial preview process. In this regard, no objections/suggestions/queries are received by soft response/s uploading to the official website of JJP or by post/ courier or by any personal representation from the public/ prospective bidders regarding any part of the proposed tender conditions.
- l.** Further the Hon'ble, Judge, Judicial Preview vide Hon'ble, Judge, Judicial Preview Roc.No. 30(115)/JJP/2021 dated 01.08.2023 has issued Form -II with certain findings and recommendations in the submitted bid documents of subject work.
- m.** After incorporating recommendations/findings of Hon'ble, Judge, Judicial Preview, the EPC tender was invited 1st call EPC tender was invited through <https://apeprocurement.gov.in> and the Engineer-in-Chief(PH), Tadepalli Memo No. 01/T5/KNL/AM-2.0 /SWR/2023 dated 13-10-2023 has informed that all the 3 (three) participated bidders are non- responsive and requested to cancel the

  
 Commissioner  
 Kurnool Municipal Corporation  
 KURNOOL.

subject work tender and recall the tender.

- n. The 2nd call EPC tender was invited through <https://apeprocurement.gov.in> online in Two (2) cover system as per the G.O.MS No.67 WR (Reforms) Dept, 16-08-2019 read with G.O.Ms No.79 Finance (HR-VTFR) Dept. dt 25-08-2020 and GO MS No.50, WR (R ) Dept. dated 15.10.2020
- o. The Tender Notice was published in SAKSHI Telugu daily newspaper on 19.10.2023.

The Tender Critical Dates are as follows:

1.	Bid Document Download Start Date & Time	20-10-2023 6.30 PM
2.	Bid Document Download End Date & Time	03.11.2023 3.00 PM
3.	Bid Submission Closing Date & Time	03.11.2023 4.00 PM
4.	PQ Stage	03.11.2023 5.00 PM
5.	Commercial Stage	04.11.2023 5.00 PM

Further, the Hon'ble Judge, Judicial preview vide letter, dated.01.08.2023 has issued Form-II with certain findings and recommendations in the submitted bid documents of subject work. Further, as per the bid document conditions, the successful bidder will be decided based on the lowest among the participation in the Reverse Auction process and the Reverse Auction cannot be done as the single bidder participated is Responsive, Minimum 2 bidders are required for Reverse Auction as per G.O.Ms.No.67, dt.16.08.2019 of WR (Reforms) Department.

The final commercial bid offer is as follows:

S. No.	Name of the L1 Bidder	IBM Value of Rs.	Final Quoted Price after auction in Rs.	% excess over IBM Value.
1	M/s.KIPL-EIPPL (JV), Hyderabad	83,50,22,920.00	87,47,70,011.00	4.76%

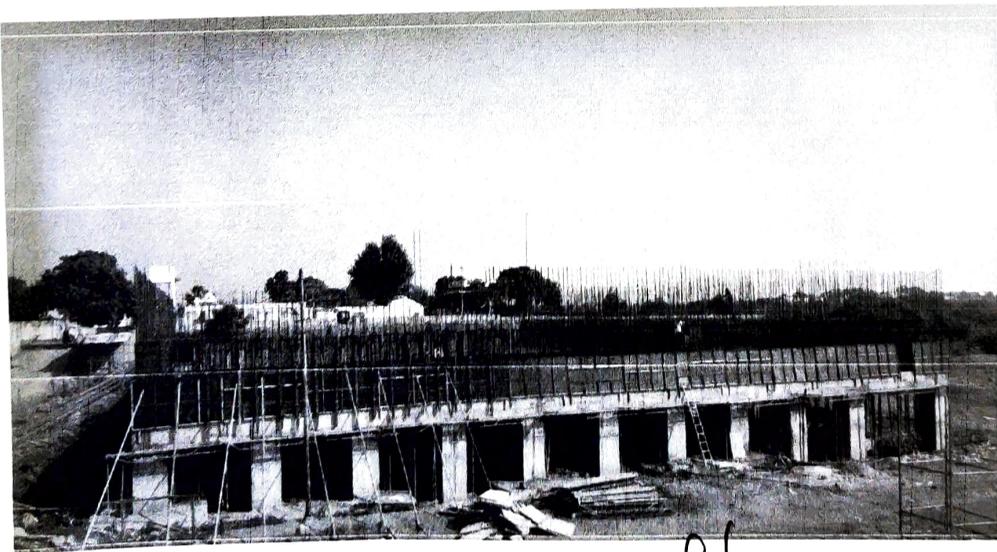
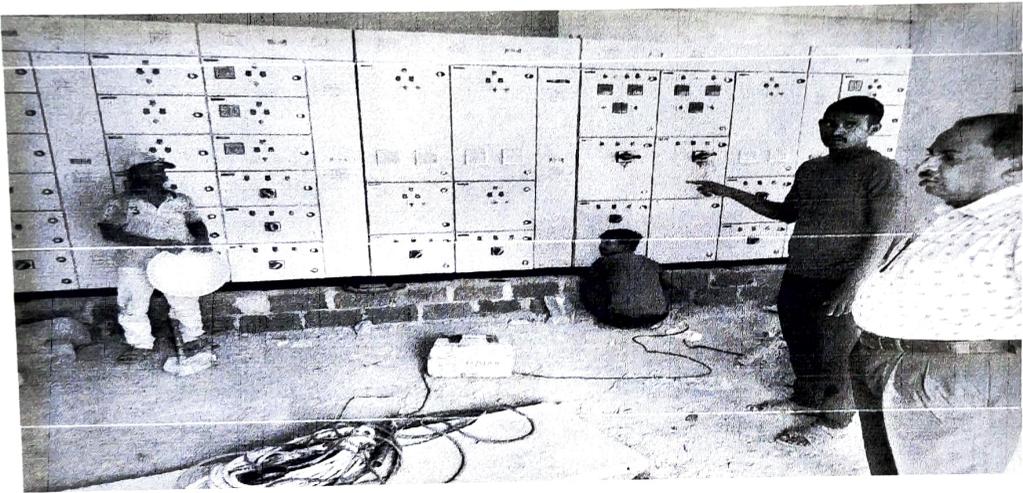
  
 Commissioner  
 Kurnool Municipal Corporation  
 KURNOOL.

- p.** Further, the Committee – II has accepted the price bid of lowest Responsive bidder i.e., M/s.KIPL-EIPPL(JV), Hyderabad for Rs.87,47,70,011.00 @ (+) 4.76% excess over the IBM of Rs.83,50,22,920/- and further opined that the LOA to be issued by ENC (PH), after getting approval from the Government being single bidder is technically Responsive and reverse tendering not taken place.
- q.** In view of the above, vide letter No.01/T5/KNL/AM-2.0/SWR/2023, dt.20.12.2023 of ENC, PH, Guntur submitted to issue letter of Acceptance to the M/s.KIPL-EIPPL(JV), Hyderabad, the single Responsive bidder in the 2<sup>nd</sup> call tender i.e., M./s.KIPL-EIPPL(JC), Hyderabad who has quoted Rs.87,47,70,011.00 @ (+) 4.76% excess over the IBM of Rs.83,50,22,920/- as per the Minutes of Committee – II. The work will be taken up soon after the finalization and completion of the departmental agreement by the successful Bidder. The Project period of Execution is stipulated as 18 months.



**Commissioner**  
Kurnool Municipal Corporation  
KURNOOL.

**Current Photographs of the 2 MLD and 10 MLD STPs**



  
to Commissioner  
Kurnool Municipal Corporation  
KURNOOL.

**Awareness Programme conducted on Solid Waste Management Rules**



A handwritten signature in black ink, appearing to be 'R. S. S.', written over a horizontal line.

**Commissioner**  
**Kurnool Municipal Corporation**  
**KURNOOL.**



  
Commissioner  
Kurnool Municipal Corporation  
KURNOOL,



  
Commissioner  
Kurnool Municipal Corporation  
KURNOOL.

**Current Photographs of the 2 MLD and 10 MLD STPs**



### Awareness Programme conducted on Solid Waste Management Rules







POCO  
SHOT ON POCO X2